

## Order with Signature

Serial  
No. of  
OrderDate of  
Order

Collector, Customs, Bhubaneswar through a special messenger who has to carry the copy of the order passed in OA 148 and 149 of 1992.

Mr. P. N. Mohapatra learned Standing Counsel undertakes that he will file counter to the stay matter by the date fixed in all these above mentioned cases.

  
Vice-Chairman

2 30.4.92

We have heard learned counsel for both sides. Hearing is concluded. Judgment is pronounced and dictation on the open court vide separate sheets attached to the record in O.A. No. 182/92. The case is accordingly disposed of. No cost. The stay order passed by this Bench on 8.4.92 automatically stands vacated.

  
Vice-Chairman  
Muncker(A)